

Progress Status of

**" Action Plan with Timeline for Disposal of Hazardous Waste lying on the banks of river Ram Ganga in Moradabad"**

submitted before Hon'ble National Green Tribunal by State of Uttar Pradesh in

O.A. No. 621/2018 (Earlier O.A. No. 58/2017)

Mahendra Pandey vs. Union of India & Ors.

**January 2020**

  
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Chief Environmental Officer  
U.P. Pollution Control Board,  
Lucknow

1- Hon'ble National Green Tribunal in O.A. No. 621/2018 (Earlier O.A. No. 58/2017) Mahendra

Pandey vs. Union of India & Ors passed order dated 16.01.2019 as reproduced below:-

- “1. The issue for consideration is disposal of e-waste and black powder generated in the process. The matter was dealt with by this Tribunal in earlier orders.
2. On 10.09.2018, the Tribunal considered the report of the CPCB that illegal and unscientific disposal of e-waste was taking place in violation of the Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016. Level of mercury was found to be above screening level at Ramganga River. It was observed that District Administration was not able to handle the situation inspite of repeated orders. Accordingly, the Chief Secretary, Uttar Pradesh was directed to monitor the steps to be taken in the interest of public health and to report compliance to this Tribunal.
3. On 16.10.2018, compliance report furnished by the Chief Secretary, Uttar Pradesh was considered. The report stated that the action plan was prepared and timelines were laid down. Stage-I provided for temporary storage

  
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and Stage-II provided for permanent treatment and disposal in Treatment Storage Disposal Facility (TSDF).  
Direction was issued to take further steps and furnish an interim report.

4. Accordingly, interim progress report has been received on 08.01.2019 stating that the work has been allotted to M/s. Sangam Mediserve Private Limited and the Uttar Pradesh State Pollution Control Board (UPSPCB) had granted Consent to Establish. Environment Impact Assessment (EIA) has been undertaken. Further progress report has been handed over today stating that the process for public consultation is being undertaken.

5. Learned Counsel for the UPPCB states that all the steps required in the matter will be completed before 08.02.2019 which is the timeline proposed. The Central Pollution Control Board (CPCB) has issued MOP in the matter.

6. In view of above, the matter may now be listed for further consideration on 08.03.2019 instead of the earlier scheduled date.

7. Further progress report in the matter be filed before the next date.”

2- The Chief Secretary, Govt. of Uttar Pradesh filed the Progress Status of Action Points before Hon'ble National Green Tribunal on 07-03-2019 inter-alia submitting that Stage 1 of the Action Plan, involving Temporary

  
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Storage of Black Powder in Municipal Waste Disposal Site at Rampur Road, Moradabad, after making all necessary arrangements as provided in the protocol of Central Pollution Control Board, has been completed as per the schedule and target timeline.

- 3- Thereafter, activity wise interim progress details were submitted before the Hon'ble NGT on 03-08-2019.
- 4- That Hon'ble NGT, after perusing the above progress report, passed order dated 23-09-2019. The salient operative portion of order dated 23-09-2019 is reproduced below :

*“3. Status report as on 03.08.2019 has been handed over during the hearing to the effect that temporary storage has been ensured and several steps taken for permanent disposal in TSDF at Amroha. The entire process will be completed within three months.*

*4. In view of the above status report, steps for disposal of e-waste and black powder generated be processed in accordance with law. It may be ensured that there is no illegal dismantling of ewaste. Any dismantling/recycling has to be in accordance with the Rules. TSDF must also be compliant with the Rules. Such precautions of compliance of Rules are required by all handlers/recyclers of e-waste/hazardous or other waste throughout the*

  
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*country. This direction may be circulated by CPCB to all concerned and status of compliance may be filed before this Tribunal in pending matters dealing with the issue of e-waste/hazardous and other waste."*

5- The latest activity wise updated progress details are as below :

**STAGE 1: COMPLETED AS PER SCHEDULE AND PROJECTED**

**TIMELINE - All Activities have been Completed & Black Powder lying**

**earlier on the banks of river Ramganga has been removed and temporarily stored in the premises of MSW site, Rampur Road, Moradabad.**

**Temporary Storage of Black Powder in Municipal Waste Disposal Site at Rampur Road, Moradabad after making necessary arrangements as provided in the protocol of Central Pollution Control Board.**

  
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**Post Monitoring of site of temporary storage of Black Powder :**

- U.P. Pollution Control Board has conducted Ground Water Quality Monitoring at 04 points nearby the Solid Waste disposal site located at Deer Park, Rampur Road, Moradabad.

**Date of Sampling : 06-01-2020**

| Parameter              | Site of Sampling    |                    |                       | Permissible limit |
|------------------------|---------------------|--------------------|-----------------------|-------------------|
|                        | Near dumping ground | MSW Near Basantpur | temple Jagdeesh House |                   |
| pH                     | 7.55                | 7.48               | 7.47                  | 6.5 -8.5          |
| Colour (Hezon)         | 40*                 | 40*                | 40*                   | 5                 |
| Suspended Solid (mg/l) | 18                  | 24                 | 28                    | 500               |
| Disolve Solid (mg/l)   | 230                 | 244                | 268                   | 200               |
| Hardness (mg/l)        | 172                 | 194                | 222*                  | 75                |
| Calcium (mg/l)         | 54.4                | 50.4               | 56.8                  | 30                |
| Magnicium (mg/l)       | 8.64                | 16.32              | 19.2                  | 0.05              |
| Copper (mg/l)          | 0.006               | 0.0028             | 0.003                 | 0.3               |
| Iron (mg/l)            | 0.603*              | 1.82*              | 8.074*                | 0.02              |
| Nickle (mg/l)          | 0.01                | 0.0038             | 0.0118                | 5                 |
| Zinc (mg/l)            | 0.3158              | 0.0782             | 0.0498                |                   |

Note : All Metallic Parameters except Iron are within the norms.

  
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- U.P. Pollution Control Board has conducted Ground Water Quality Monitoring at 04 points near the banks of river Ramganga on which the Black Powder was disposed of earlier. The Ground Water Monitoring Results are as below:

### Analysis Report of Hand Pump

| S. No | Sampling Date | Name of Handpump | Sampling Point   | pH   | Colour (Haze in Unit) | Odour     | TDS (mg/L) | Hardness as CaCO <sub>3</sub> (mg/L) | Calcium as Ca <sup>++</sup> (mg/L) | Magnesium as Mg <sup>++</sup> (mg/L) | Chloride as Cl (mg/L) | Iron as Fe (mg/L) | Zinc as Zn (mg/L) | Copper as Cu (mg/L) |
|-------|---------------|------------------|--|------|-----------------------|-----------|------------|--------------------------------------|------------------------------------|--------------------------------------|-----------------------|-------------------|-------------------|---------------------|
| 1     | 04.11-19      | India Marka-II   | Campus of Dumping Yard, Nagar Nigam, Katghar, Moradabad.                 | 7.61 | Colour less           | Odourless | 155        | 190                                  | 51.20                              | 14.88                                | 9.99                  | 0.16              | 3.98              | <0.1                |
| 2     | 04.11-19      | India Marka-II   | Near Saini Dharam Kanta, Vill-Ram Nagar Maghara, Rampur Road, Moradabad. | 7.57 | Colour less           | Odourless | 151        | 156                                  | 36.80                              | 15.36                                | 13.99                 | 0.23              | 3.3               | BDL                 |
| 3     | 04.11-19      | Shallow Handpump | Near M/s Designco, Vill-Ram  | 7.33 | Colour less           | Odourless | 195        | 224                                  | 62.40                              | 16.32                                | 19.99                 | 1.05              | 0.86              | BDL                 |

  
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|   |          |                |  |         |             |            |         |        |        |        |         |               |      |      |
|---|----------|----------------|--|---------|-------------|------------|---------|--------|--------|--------|---------|---------------|------|------|
| 4   | 04.11-19 | India Marka-II | Nagar, Maghara, Rampur Road, Moradabad | 7.42    | Colour less | Odour less | 193     | 202    | 58.40  | 13.44  | 21.99   | 1.08          | 0.6  | <0.1 |
| <b>Standard As Per BIS 10500:2012 (Acceptable Limit)</b>  |          |                |  | 6.5-8.5 | 5.0         | Odour less | 500.00  | 200.00 | 75.00  | 30.00  | 250.00  | 0.3           | 5.0  | 0.05 |
| <b>Standard As Per BIS 10500:2012 (Permissible Limit)</b> |          |                |  | 6.5-8.5 | 15.0        | Odour less | 2000.00 | 600.00 | 200.00 | 100.00 | 1000.00 | No Relaxation | 15.0 | 1.5  |

Note- All the values are mg/L except pH.

The above results of Handpumps are within the acceptable limit as per specification standard BIS 10500:2012 except Iron value of Shallow Handpump and India Marka Handpump samples Sr. No. 03 and 04..

  
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• **STAGE 2:**

**Permanent Disposal of Black Powder in TSDF proposed at Amroha, Uttar Pradesh subject to the project being issued Environmental Clearance and Consent to Establish.**

- The TSDF is being developed by M/s Sangam Mediserve Pvt. Ltd. The site of TSDF is located at plot no. 940, 941, 944 at Village-Kharpari, Tehsil-Hasanpur, District-Amroha, Uttar Pradesh.
- UPPCB vide its letter dated 16.11.2018 has issued Consent to Establish to M/s Sangam Mediserve Pvt. Ltd. for setting up of the Common Hazardous Waste Treatment Storage and Disposal Facility and E-waste Processing Facility at village Kharpari, Tahsil – Hasanpur, District – Amroha.
- M/s Sangam Mediserve Pvt. Ltd. has applied for Environmental Clearance from State Environmental Impact Assessment Authority under the provisions of EIA Notification 2006 of MoEF&CC, Govt. of India.
- The matter was considered by the State Level Expert Appraisal Committee in its meeting held on dated 06-02-2019 and SEIAA in its meeting dated 06-03-2019. A presentation was made by the project proponent.

  
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- The State Environmental Impact Assessment Authority has issued the terms of reference (TOR) for the preparation of EIA regarding the proposed Common Hazardous Waste Treatment Storage And Disposal Facility (CHW-TSDF), located at Khata Number- 941, 942 and 944, Village- Kharpadi, Tehsil- Hasanpur, District Amroha, U.P., by M/s Sangam Mediserve Pvt. Ltd..
- The project proponent has incorporated the terms of reference issued by State Environmental Impact Assessment Authority and submitted the EIA report.
- As per the provisions of EIA notification, 2006, as amended, public hearing for the project has been conducted on 13-09-2019.
- The public hearing for the said project has been conducted on 13-09-2019.
- The State Level Environmental Impact Assessment Authority, Uttar Pradesh, vide its letter no. 574/Parya/SEAC/4484/2019 Dated 28-01-2020, has issued Environmental Clearance for Common Hazardous Waste Treatment Storage and Disposal Facility (CHW-TSDF) at Khata Number-941, 942 and 944, Village-



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Kharpadi, Tehsil-Hasanpur, District- Amroha, U.P. M/s Sangam Mediserve Pvt. Ltd.. The copy of

Environmental Clearance is enclosed.

- The Project Proponent M/s Sangam Mediserve Pvt. Ltd., vide letter dated 07-02-2020, has confirmed that the work has started and first cell of capacity 1.0 Lakh MT for storage of Hazardous Waste shall be functional by May 2020.

### **Regular Monitoring**

- Regular Monitoring is carried out to ensure that no illegal processing of e-waste is carried out and no illegal dumping of Black Powder is done.
- Since April 19 UPPCB has issued Closure Orders against 84 illegal Metal Furnace units in Moradabad.
- U.P. Pollution Control Board has issued Closure directions against 04 illegal e-waste processing units and also imposed Environmental Compensation of Rs. 60 Lakh (Rs.15 Lakh each) on the said defaulter units in the month of October - November, 2019. All the 04 units are lying closed.

  
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• Three (03) Illegal e-waste godown and Nine (09) Illegal E-waste processing units have been sealed on 20.11.2019, 04.12.2019, 06.01.2020 & 07.01.2020 respectively 26-02-2019 and 16-11-2019 by U.P. Pollution Control Board with District Administration.

• In compliance of orders of Hon'ble NGT dated 30-10-2019 in O.A. No. 855/2019 Lav Kumar Gupta vs. State of Uttar Pradesh, District Magistrate, Moradabad, constituted a committee comprising of City Magistrate, Circle Office-Police, Assistant Environmental Engineer, U.P. Pollution Control Board and Executive Engineer, U.P. Power Corporation Ltd., for the joint survey of the said area and for taking action against illegal E-Waste processing units, if needed.

The said Committee conducted the survey on 27-11-2019 and found that no E-Waste processing unit was found operating in the said area of Lalbagh and adjoining areas in Moradabad city. The Committee concluded that at present there are no illegal E-Waste processing units in the said localities in Moradabad, Uttar Pradesh.

The Compliance and Action Taken Report filed before Hon'ble NGT on 28-11-2019 is enclosed.



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- 5 Nos of E-waste dismantling units are working in formal sector after obtaining CTO/Authorization from UPPCB. These are as below-

| S.No. | Name & Address of Unit   | Capacity (T/Annum) |
|-------|--|--------------------|
| 1     | FUTURE WEB,48-A, HARTHALA INDUSTRIAL AREA, KANTH ROAD, DISTRICT-MORADABAD, U.P., 244001                          | 750                |
| 2     | J.A.O. E-WASTE RECYCLING COMPANY, VILLAGE-JAITPUR, KASHIPUR ROAD, TEHSIL-SADAR, DISTRICT-MORADABAD, U.P., 244001 | 720                |
| 3     | BUDDHA INDUSTRIES, BEHIND VISION EXPORT, FARIDPUR, SAMBHAL ROAD, DISTRICT-MORADABAD, U.P., 244001                | 250                |
| 4     | LATOORI SHAH TRADERS<br>Gata No-1396, Baroo Bhura Road, Bhojpur-Dharampur, DISTRICT-MORADABAD, U.P., 244001      | 1200               |
| 5     | NR EWASTE COMPANY, Gata No-235, 237, 245, 250K, Village-Sirsa Inayatpur, Tehsil DISTRICT-MORADABAD, U.P., 244001 | 750                |

- That e-waste from Moradabad, generated in legal processing units, is being collected by M/s Karo Sambhav, an organization registered by CPCB as PRO. The said organization has collected 201.77 MT of e-waste from

  
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Moradabad City for its safe disposal as per the provisions of E-Waste Management Rules, 2016 during last 04

Months i.e. September, 2019 to December, 2019. The detailed chart of e-waste collection is as below :

| Sr. No | Collection Channels    | E-waste Collection(Kg) | KYC / Formalization Process |                 |          |             |                 |
|--------|------------------------|------------------------|-----------------------------|-----------------|----------|-------------|-----------------|
|        |                        |                        | GST No.                     | Digital Payment | PAN Card | Aadhar Card | GST Certificate |
|        | Formalised Aggregators | Moradabad              |                             |                 |          |             |                 |
| 1      | Aazam                  | 2,860.00               | NA                          | Yes             | Yes      | Yes         | No              |
| 2      | Ajmer Traders          | 74,580.00              | 09CIDPA3348A1ZU             | Yes             | Yes      | Yes         | Yes             |
| 3      | Babu Ali               | 4,865.00               | NA                          | Yes             | Yes      | Yes         | No              |
| 4      | Babu Traders           | 14,440.00              | 09AQZPA4787F1Z7             | Yes             | Yes      | Yes         | Yes             |
| 5      | Dilshad                | 2,875.00               | NA                          | Yes             | Yes      | Yes         | No              |
| 6      | Farman                 | 4,305.00               | NA                          | Yes             | Yes      | Yes         | No              |
| 7      | Irfan                  | 2,380.00               | NA                          | Yes             | Yes      | Yes         | No              |
| 8      | M/s Akhtar             | 18,595.00              | NA                          | Yes             | Yes      | Yes         | No              |
| 9      | Mehboob Hasan          | 1,335.00               | NA                          | Yes             | Yes      | Yes         | No              |
| 10     | Mohd. Sayed            | 4,095.00               | NA                          | Yes             | Yes      | Yes         | No              |
| 11     | Mohd. Tahir            | 1,725.00               | NA                          | Yes             | Yes      | Yes         | No              |
| 12     | Nadeem                 | 3,840.00               | NA                          | Yes             | Yes      | Yes         | No              |
| 13     | Naseem Jahan           | 1,505.00               | NA                          | Yes             | Yes      | Yes         | No              |

  
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|                     |  |                    |    |     |     |     |     |    |
|---------------------|--|--------------------|----|-----|-----|-----|-----|----|
| 14                  | Sabir Husain                                     | 12,650.00          | NA | Yes | Yes | Yes | Yes | No |
| 15                  | Shakib   | 1,345.00           | NA | Yes | Yes | Yes | Yes | No |
| 16                  | Sonu   | 2,080.00           | NA | Yes | Yes | Yes | Yes | No |
| 17                  | Waseem   | 5,098.00           | NA | Yes | Yes | Yes | Yes | No |
| <b>Via Partners</b> |  |                    |    |     |     |     |     |    |
| 1                   | Collection from<br>Micro Aggregators<br>via HPPI | 43,197.10          | NA | Yes | Yes | Yes | Yes | No |
|                     | <b>Grand Total</b>                               | <b>2,01,770.10</b> |    |     |     |     |     |    |

  
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# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

1-ए/आई0एन0एस0-1 आवास विकास कालोनी, बौद्ध विहार, दिल्ली रोड, मुरादाबाद

UTTAR PRADESH POLLUTION CONTROL BOARD

1-A/I.N.S.-1, Avas Vikas Colony, Baudha Vihar, Delhi Road, Moradabad

सन्दर्भ : .....4056 / N-13 / O.A. 855 / 27 / 2019

दिनांक : 28/11/19

To,

Through E-Filing

The Registrar General,  
Hon'ble National Green Tribunal,  
Principal Bench, New Delhi.

**Subject: Regarding filing of Compliance and Action Taken Report before Hon'ble NGT passed an order Dated-30.10.2019 in OA NO-855/2019 Love Kumar Gupta Vs State of U.P.**

Sir,

With reference to above mentioned subject, please find enclosed herewith Compliance and Action Taken Report along with Annexure containing total number of pages-03.

Enclosures: 1- Compliance and Action Take Report.  
2-Letter For Constitution of Committee.  
3-The Report dated-27.11.19 of Joint Committee.

Yours Sincerely

(Ajay Sharma)  
Regional Officer

Copy To:-

- 1- District Magistrate, Moradabad.
- 2- Shri Pradeep Mishra, Advocate for U.P. Pollution Control Board.
- 3- CEO-7, U.P. Pollution Control Board, Lucknow.
- 4- Chief Law Officer, U.P. Pollution Control Board, Lucknow.

Regional Officer

Compliance Report in the matter of O.A.NO.855/2019-Lav Kumar Gupta Vs State of Uttar Pradesh

Hon'ble NGT New Delhi passed an order on 30-10-19 in the matter of O.A.NO.855/2019-Lav Kumar Gupta Vs State of Uttar Pradesh:-

"..... Let the District Magistrate, Moradabad and U.P. State Pollution Control Board (State PCB) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at judicial-ngt@gov.in .The state PCB will be the nodal agency for coordination and compliance. ...."

**COMPLIANCE AND ACTION TAKEN :-**

In reference to the application regarding illegal operation of e-waste kilns in the streets and open places on the road from Moradabad to Lalbagh near Rani Kishori, U.P. the following actions has been taken:

1. A committee was costutured comprising City Magistrate, Circle Office-Police, Assistant Environmental Engineer- U.P.Pollution Control Board and Executive Engineer-U.P. Power Corporation Ltd. , for the joint survey of the said area and if needed for taking the action against illegal E-Waste processing units. Letter for constitution of committee is **annexed as Annexure-01**
2. The joint committee conducted the survey of the said area on 27-11-2019 and submitted a report dated 27-11-2019. (**Annexed as Annexure-02**)
3. According to the report of the joint committee, no E-Waste processing unit was found operating in the said area of Lalbagh and adjoining areas in Moradabad city.

**CONCLUSION:**

At present there are no legal/illegal E-Waste processing units in the said localities in Moradabad, Uttar Pradesh.

  
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Regional Officer  
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(Rakesh Kumar Singh)   
District Magistrate  
Moradabad